

1	2	3	4	5
B. DPR UNDER EXAMINATION IN CEA				
5. Manjangud CCPP (T)	110	31-12-97		
6. Tatihalla (H)	410 GWh	8/98		
7. Kaniminke (Bangalore) (T)	107.8	31-12-97		
8. Mandva CCPP (T)	164.4	31-12-97		
9. Hassan CCPP (T)	189	31-12-97		
10. Taloi (Bijapur) TPP (T)	1 × 350	30-03-98		
11. Nagarjuna TPP (T)	2 × 500	27-07-98		

**Research for Value Added Products
from Cow Dung**

3416. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether some recent scientific experiments prove that apart from using cow dung/urine for liquid and solid compost, many value added products have been made like Bio-pesticides, Medicine for human beings/livestocks, Toiletry products and above all generation of power; and

(b) if so, the works done by CSIR laboratories in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No Sir, the Council of Scientific and Industrial Research (CSIR) laboratories have not carried out experiments for making bio-pesticides, medicine for human beings/livestock etc. using cow dung/urine.

(b) Does not arise.

[Translation]

Jawaharlal Nehru Port

3417. SHRI RAMSHETH THAKUR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to increase the depth of the Jawaharlal Nehru Port; and

(b) if so, the details thereof and the time by which this task would be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) No, Sir.

(b) Does not arise.

Power Projects

3418. SHRI C.D. GAMIT : Will the Minister of POWER be pleased to state :

(a) whether the Government have recently decided to treat the power projects worth 15 thousand millions rupees with cent percent equity shares as automatically sanctioned projects; and

(b) if so, the details of the policy firmed up in this regard ?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) and (b) The Government has recently reviewed the existing guidelines for automatic approval for foreign equity for electric generation, transmission and distribution projects, and has decided to enlarge the provisions for automatic approval for such projects. Accordingly, projects for electric generation, transmission and distribution will be permitted foreign equity participation up to 100% on the automatic approval route provided the foreign equity in any such project does not exceed Rs. 1500 crore.

[English]

Conservation of Dal Lake

3419. SHRI OMAR ABDULLAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government have accorded their approval for conservation of Dal Lake in Kashmir;

(b) whether the Government have to provide Rs. 291 crores for the project; and

(c) the amount of money released so far for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) The Union Government have accorded 'in principle' approval only, for conservation of Dal Lake in Kashmir.

(b) It has been decided to prepare a Detailed Project Report in consultation with State Government to firm up the estimated cost of the project.

(c) An amount of Rs. 25 crore has been released, so far, for this project as additional Central Assistance under the annual plan 1997-98 of Jammu and Kashmir.

Power Projects in Sikkim

3420. SHRI BHIM DAHAL : Will the Minister of POWER be pleased to state :

(a) the details of on going power projects in Sikkim and the estimated power generation capacity thereof;